

**PENDENCY / ARREARS IN THE STATE OF
FOR THE MONTH OF APRIL, 2016
SUBORDINATE COURTS**

Sl. No.	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% Increase or decrease in pendency vis-à-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1	21487	71487	92974	647	1957	2604	620	1631	2251	21514	71813	93327	0.1257	0.456027	0.582	76	171	247	5388	28480	33868

3(a) Whether any Statewide/Regional Conference held during the month. No

3(b) Number of Officers who participated in the said conference. NA

3(c) Have any targets been fixed and indicated to the participant officers, if so, what are the targets? NA

4 What is the progress made on those targets district-wise. NA

Mr
5/5/16
District Judge, Nadia.